

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.132
TP 128 of 2016(CP 55 of 2016)

Proceedings under Section 397-398

IN THE MATTER OF:

Avni Dharmesh Patel
V/s
Venus Procon Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on: 07/12/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Alkesh Jalan, PCS
For the Respondent : Mr. Ujas Patel, Proxy Adv. for Mr. Aditya Panda, Adv.

ORDER

Learned Proxy Counsel for the respondent Mr. Ujas Patel submits that the order dated 05.10.2023, has been complied with yesterday by filing the relevant documents in e-mode and physical mode with the Registry.

The Registry is directed to place the physical documents on the file.

Re-list on 04.01.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)